

President's Emoluments and Pension Act, 1951."

The motion was adopted.

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SHRI P. M. SAYEED : Sir I introduce the Bill.

15.27 hrs.

MATTERS UNDER RULE 377

(i) Need to implement proposed rail link from Jaipur-Todaraisingh to Nathdwara via Kekri Shahpura and Bhilwara, in Rajasthan.

SHRI SHIV CHARAN MATHUR (Bhilwara) : Sir, Rajasthan has very small network of broad-gauge rail links and there are certain areas where, despite potentialities, the infrastructure in the form of railway network has been totally absent. Rail link proposed from Jaipur-Todaraisingh to Nathdwara via Kekri, Shahpura and Bhilwara is one of some such important projects which deserved Railway Board's attention as the present Minister of Railways, when he visited the town of Gangapur in District Bhilwara in 1981, had announced to sanction this rail link. After that, several engineering-cum-traffic surveys have been conducted and each time adequate data were supplied to the Survey Team by the concerned authorities of the Government and the representatives of Trade, Commerce and Industry and Member of Parliament and M.L.As. The proposed rail link will shorten the length between Jaipur and Nathdwara by forty kilometre and pass through a very rich mineral and agricultural potential zone of the State. The Minister of Railway has

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**Introduced with the recommendation of the President.

several times assured the people's representatives that this rail link will be sanctioned in the new proposals of the Railway Board. It is surprising to note that taking the plea of paucity of funds, such an important proposal is being ignored.

I would, therefore, request the Minister of Railway to reconsider this proposal in view of its importance to the area.

(ii) Need to provide adequate funds to Rajasthan Government for providing drinking water in Bikaner and other Parts of the State.

[Translation]

SHRI MANPHOOL SINGH (Bikaner) : Mr. Speaker, Sir wells in several villages of Rajasthan are having hard water. There are no canals and ponds either in those villages. There is no drinking water facility for human beings and animals in those villages even after so many years of independence.

There are many such areas in Rajasthan. Tahsils like Loon-Karnasar, Bikaner, Kolayet, Nokha and several villages of Jayal tahsil are such areas that fall under my constituency of Bikaner. The farmers of these tahsils travel ten to fifteen miles to fetch drinking water on camel-back and much of their time is wasted in fetching drinking water.

Similarly, people have to incur heavy expenses for setting diesel engines on those wells of different villages whose water is sweet and worth drinking and that are very deep. The poor village farmers cannot bear so much expenses. It is, therefore, absolutely imperative to provide electricity to those villages on priority basis. It is the duty of the Government to provide facility of drinking water to every citizen in every village.

I would, therefore, like to submit to the Central Government to provide